

Sixteenth Loksabha

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Title: Introduction of the Indian Easements (Amendment) Bill, 2018
(*Amendment of section 7, etc.*).

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill to amend the Indian Easements Act, 1882.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Indian Easements Act, 1882.”

The motion was adopted.

DR. KIRIT P. SOLANKI : I introduce the Bill.
